

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/01312/2018

Dated Wednesday, the 3rd day of October, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

K.V.Rajan,
S/o Vadivel,
Kunnathur Sub Office,
Erode Division,
Tirupur District 638103.

... Applicant

By Advocate M/s T.K.Saravanan

Vs.

1.The Union of India rep., by the
Chief Post Master General,
Tamil Nadu Circle,
Anna Salai, Chennai 600 002.

2.The Senior Superintendent of Post Offices,
Erode Division, Erode 641 601.

3.The Inspector of Post Offices,
Gopichettipalayam Sub Division,
Erode 638476

... Respondents

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

“To direct the respondents to regularize the services of the applicant and absorb him in any regular GDS post or in any other eligible vacant post and to pass any other orders or directions as deemed fit and proper in the circumstances of this case and thus render justice.”

2. Mr.T.K.Saravanan, counsel for the applicant is present in the court and prays permission to withdraw this OA with liberty to file a fresh OA, which is allowed. He has also made an endorsement in the file to that effect.

3. Accordingly, OA is dismissed as withdrawn.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

03.10.2018

M.T.